

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

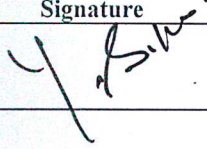
PRESENT: HON'BLE SHRI K ANANTHA PADMNABHA SWAMY- MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA - MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 07.11.2019 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(CAA) NO. 576/230/HDB/2018
NAME OF THE COMPANY	Crown Beers India Pvt Ltd (Transferor Co.) & Anheuser Busch Indev India Ltd (Transferee Co.)
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Y. Swyanarayana	Adv.	98498-66556	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Counsel for the Applicant present. Counsel for RD present and she is directed to send another notice to the party and make submissions. Put up the matter on 25.11.2019.



**MEMBER TECHNICAL**



**MEMBER JUDICIAL**

AS